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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI

OA NO.2280/2004

New Delhi this the 13th July, 2005

HON'BLE SHRI M.P.SINGH, VICE-CHAIRMAN (A)  
HON'BLE MRS. MEERA CHHIBBER, MEMBER (J)

Sunil David S/o Late R. David  
Catering Supervisor-I,  
Rail Yatri Niwas New Delhi.  
R/o 199-C, Basant Lane,  
Railway Colony, Paharganj,  
New Delhi.

(By Advocate: None)

...Applicant.

Versus

1. Union of India through  
General Manager, Northern Railway,  
Baroda House, New Delhi.
2. General Manager (P),  
Northern Railway, Baroda House,  
New Delhi.
3. Chief Personal Manager,  
Northern Railway, Baroda House,  
New Delhi.
4. Chief Commercial Manager (Catering)  
Northern Railway, Baroda House,  
New Delhi.
5. Chief Manager, Rail Yatri Niwas,  
Ajmeri Gate, New Delhi.

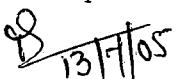
...Respondents.

(By Advocate: Shri A.P.Sahay)

ORDER (ORAL)

By Shri M.P.Singh, Vice-Chairman(A)

Nobody is present on behalf of applicant. None was also present even on earlier occasions, i.e. 06.7.2005 and 19.5.2005. It appears that the applicant is not interested in pursuing his case. Accordingly the OA is dismissed in default and for non-prosecution.

  
13/7/05  
(Meera Chhibber)

Member (J)

  
(M.P.Singh)  
Vice-Chairman (A)

/kdr/